

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION NO.143/2022-RC, DATED 03.08.2022

REFERENCE:-NotificationNo.143/2022-RC, dated 16.04.2022, inviting applications for appointment to nine (09) posts of **District Judge (Entry Level)** by transfer through Limited Competitive Examination (Accelerated Recruitment by Transfer) in the Telangana State Judicial Service.

In continuation of the Notification under reference cited, it is hereby informed that, the written examination (consisting of 3 papers) to the qualified and eligible candidates will be conducted at **Hyderabad** on the dates and time as shown below:

Papers	Date of Examination	Time of the Examination
Paper – I Civil Law	03.09.2022 [Saturday]	from 10.00 A.M. to 1.00 P.M.
Paper – III English (Translation, Essay writing and Grammar Vocabulary)	03.09.2022 [Saturday]	from 02.00 P.M. to 05.00 P.M.
Paper – II Criminal Law	04.09.2022 [Sunday]	from 10.00 A.M. to 01.00 P.M.

NOTE:1)List of applicants whose applications are rejected, and the list of applicants who are permitted to appear for the written examination, are shown at Annexure – I and Annexure – II respectively.

2) The hall tickets showing venue of the examination, will be dispatched in due course.

DM 3/8/2022

REGISTRAR (RECRUITMENT)

Recruitment Cell Phone Number: 040 – 23688320.

ANNEXURE – I

Name of the applicant, whose application is rejected

NAME OF THE APPLICANT
Sri P. Siva Ram Prasad, Senior Civil Judge. Bodhan, Nizamabad District.

ANNEXURE – II

**LIST OF APPLICANTS, WHO ARE PERMITTED TO APPEAR FOR
THE WRITTEN EXAMINATION**

S.NO	NAME OF THE APPLICANT
1.	Sri C.V.S. Sai Bhupathi. VI Addl. District and Sessions Judge (FTC),Mahabubabad, Warangal District.
2.	Smt. M. Bhavani. VI Addl. District and Sessions Judge, Siddipet, Medak at Sangareddy.
3.	Sri J. Jeevan Kumar. XII Additional Chief Judge, City Civil Court, Secunderabad.
4.	Smt. Y. Padma. IX Additional District and Sessions Judge, Rangareddy District.
5.	Sri Y. Jaya Prasad. XII Additional District and Sessions Judge, Vikarabad, Rangareddy District.
6.	Smt. J. Maithreyi. Special Sessions Judge for fast tracking the cases relating to atrocities against the women/VI Additional District and Sessions Judge, Adilabad.

Hyderabad
Dated 03.08.2022


REGISTRAR (RECRUITMENT)